

**GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE DISTRICT TRANSPORT OFFICER
CAPITAL COMPLEX
NAHARLAGUN.**

Email:-dto.capitalcomplex.naharlagun@gmail.com

No. DTO/CC/NLG/ESST-29/2012/२५-३५

Dated Nlg Monday, March 23, 2020

ORDER

Whereas, in compliance to the Government of Arunachal Pradesh Order No. Secy (H & FW) 5/1/2020 Dated 22.03.2020, for prevention and containment of Corona Virus disease.

The entire commercial transport vehicle services like Inter-state and Inter -district buses, maxi cabs and Taxis are hereby suspended to ply during the complete safety restriction w.e.f. 17.00 hrs of 23.03.2020 to 24.00 hrs of 31.03.2020 in Capital region.

Further, all commercial transport vehicles which are plying locally in Itanagar Capital region like buses, Maxi Cabs, Taxis, Tracker, Tempo, Auto etc are also bandh from plying till midnight of 31.03.2020.

And further, action will be initiated as per the relevant provision of law to the violator of this order.

Sd/-
Komkar Dullom , APCS
Deputy Commissioner
Capital Complex
Itanagar

Memo No. No. DTO/CC/NLG/ESST-29/2012/

Dated Nlg Monday, March 23, 2020